

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4486
ANSWERED ON:06.08.2009
COMPENSATION FOR ACQUISITION OF LAND
Sampath Shri Anirudhan

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government compensates the State Governments for the land acquisition costs for modernization of the existing airports;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for meeting a portion of the costs of additional land as required by the Airports Authority of India for the proposed expansion of the Thiruvananthapuram International Airport ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) & (b) Modernisation of airports needs a huge investment. The development cost of the airports met by Airports Authority of India (AAI) and normally State Governments/ Union Territories provide land free of cost, free from all encumbrances to AAI.
- (c) For development of the new international terminal at Thiruvananthapuram airport as per the Memorandum of Understanding (MOU) with the Government of Kerala, the latter is to provide land free of cost to the tune of 120 acres, out of which 33 acres have so far been handed over to AAI.